

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A No. 274/(MAH)/2015

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: M/s. Kishore Thakkar

SECTION OF THE COMPANIES ACT: 621A-441 of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE

ORDER

Compounding Application No. 274 of 2015

1. Several Notices in the past have been issued, however, the Petitioner remained absent. The last opportunity is hereby granted.
2. The Registry is directed to issue Notices at the following Addresses :-
 - (a) Mr. Kishore Thakkar,
Director of M/s Lokesh Hotel Pvt. Ltd.,
Swapna Nagari, 20, Karve Road, Pune-411 004.
 - (b) Mr. Kishore Kanji Thakkar,
Residing at 1, Swapana Nagari,
Karve Road, Pune-411 004.
3. Fixed for final hearing. To be heard on **18th April, 2017**, otherwise the Application shall be returned to the concerned ROC for next legal action.

Dated: **22.03.2017**

Sd/-
M.K. Shrawat
Member (Judicial)